

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE G.GIRISH

Wednesday, the 10th day of June 2026 / 20th Jyaishta, 1948
WP(CRL.) NO. 548 OF 2026(S)

PETITIONER:

ATHUL MC, AGED 28 YEARS, S/O SREEDHARAN, AMBU NIVAS,
CHENDAYAD P.O, PUTHUR, KANNUR, PIN - 670 692.

RESPONDENTS:

1. STATE OF KERALA, REP. BY HOME SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695 001.
2. STATE POLICE CHIEF, POLICE HEADQUARTERS, THIRUVANANTHAPURAM, PIN - 695 010.
3. THE SUPERINTENDENT OF POLICE, OFFICE OF SUPERINTENDENT OF POLICE, TALAP, KANNUR, KERALA, PIN - 670 002.
4. STATION HOUSE OFFICER, RAILWAY POLICE STATION KANNUR, RAILWAY STATION RD, THAVAKKARA, KANNUR, KERALA, PIN - 670 001.

Writ petition (criminal) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(Crl.) the High Court be pleased to direct the 2nd respondent to dispose the exhibit P2 representation submitted by the petitioner before the 2nd respondent as expeditiously as possible, in the interest of justice.

This petition again coming on for admission upon perusing the petition and the affidavit filed in support of WP(Crl.), this Court's order dated 19/05/2026 and upon hearing the arguments of M/S. D.FEROZE, K.A.ABIDALI, JANET VARGHESE & ADARSH A., Advocates for the petitioner and of PUBLIC PROSECUTOR for the respondents, the court passed the following:

P.T.O.

WEDNESDAY, THE 10TH DAY OF JUNE 2026

WP (CRL.) No. 548 of 2026

ATHUL MC

VS

STATE OF KERALA & OTHERS

ADVS FOR PETITIONER/S:

SRI.D.FEROZE, SRI.K.A.ABIDALI, SMT.JANET VARGHESE,
SHRI.ADARSH A.

ADVS FOR RESPONDENT/S:

G. GIRISH, J.

WP(Crl.) No.548 of 2026

Dated this the 10th day of June, 2026

ORDER

The learned Public Prosecutor submitted that as per the instructions received, the Final Report has been filed in this case incorporating the offences under Sections 189(2), 191(2), 126(2), 115(2), 121(1) and 132 read with Section 190 of BNS and Sections 147 and 145 of IR Act.

2. A report shall be placed on record with regard to the above aspect.

Post on 29.06.2026.

Sd/-
G. GIRISH
JUDGE

ded/10.06.2026